NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

59. CA 130/2016 CA 131/2016 in TCP 98/2014

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2022

NAME OF THE PARTIES: - Purshotam V. Raheja & Ors.
V/s
Lapidaire Trading Pvt Ltd.

APPEARANCE :

FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 397-398 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **18.11.2022** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
30.08.2022
ANKIT